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SLP(C)No. 14274 OF 2004
ITEM No.56

Court No.11

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14274/2004

(From the judgement and order dated 20/01/2004 in WA 589/00
of The HIGH COURT OF KERALA AT ERNAKULAM)

CANARA BANK

Petitioner (s)

VERSUS

V.K. AWASTHY

Respondent (s)

(With prayer for interim relief)

Date : 04/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner (s)Mr. Ravindra Kumar,Adv.

For Respondent (s)Mr. Shrish Kumar Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Call the matter after three weeks.

Counter be filed in the meantime.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master